

ITEM NO.42+48

COURT NO.3

SECTION XV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).29232/2018

(Arising out of impugned final judgment and order dated 14-05-2018 in DBSAW No. 773/2018 passed by the High Court Of Judicature For Rajasthan At Jodhpur)

THE STATE OF RAJASTHAN & ANR.

Petitioner(s)

VERSUS

RAJASTHAN JUDICIAL EMPLOYEES ASSOCIATION & ANR.

Respondent(s)

IA No.144232/2018 - EXEMPTION FROM FILING O.T.

IA No.144234/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

With

C.A.No.2701/2017(XVI)

C.A.No.2702/2017(XVI)

Date : 18-10-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s)

Dr. Manish Singhvi, Sr.Adv.  
Mr. Satyendra Kumar, Adv.  
Ms. Shailja Nanda Mishra, Adv.  
Ms. Harsha Vinoy, Adv.  
Mr. Arpit Prakash, Adv.  
Mr. Sandeep Kumar Jha, Adv.

Mr. Milind Kumar, AOR

Ms. Niranjana Singh, Adv.  
Ms. Sangeeta Singh, Adv.  
Ms. Somyashree, Adv.

For Respondent(s)

Mr. Sanjay Parikh, Sr.Adv.  
Mr. Pukhrambham Ramesh Kumar, AOR  
Mr. Ritwick Parikh, Adv.  
Ms. Sanjana Srikumar, Adv.  
Mr. Karun Sharma, Adv.

Mr. Pravin H.Parekh, Sr.Adv.  
Ms. Tanya Chaudhry, Adv.  
Mr. Nikhil Ramdev, Adv.  
Ms. Pratyusha Priyadarshini, Adv.

**Mr. Gopal Jha, AOR**

**Mr. Shantanu Sagar, Adv.**

**UPON hearing the counsel the Court made the following  
O R D E R**

**To give a last chance to the State Governments to report  
about the compliance of the Shetty Commission's Report, list on  
19.11.2019.**

**(SATISH KUMAR YADAV)  
AR-CUM-PS**

**(RAJ RANI NEGI)  
ASSISTANT REGISTRAR**